

Train stoppage at Moulali

2615. SHRI NANDI YELLAIAH: Will the Minister of RAILWAYS be pleased to state :

(a) whether Government propose to make Moulali Railway Station a stoppage for express and fast passenger trains, in view of the thousands of passengers from Moulali and surrounding areas; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA): (a) and (b) At present, Maulali station is served by four pairs of trains including 7405 / 7406 Hyderabad-Tirupati Krishna Express. Provision of stoppage of additional train at this station has been examined but not found justified.

Railway land

2616. DR. ARUN KUMAR SARMA. Will the Minister of RAILWAYS be pleased to state:

(a) the total land area under the Railways, the land under actual use of the railways, the land under illegal encroachment by the railway staff and that by others, Division-wise;

(b) the area given on lease for commercial purposes and the annual revenue being earned therefrom; and

(c) the action taken to evict encroachments during the last three years, achievements made and the major reasons for failure of the eviction drive, Division-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA): (a) and (c) The details regarding total land area, land under actual use, and land under encroachments in Hectare as on 31.03.2002 are as under. The Division-wise achievements in removal of encroachments is as given in the last column. Railways are engaged in a continuous exercise to free their land from encroachments. However, results in removal of encroachments vary from Division to Division depending on various factors including co-operation from the concerned State Government authorities.